

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-790(PB)/2020

IN THE MATTER OF:

CBRE South Asia Pvt Ltd

... Applicant / Petitioner

Vs

MVL Ltd

... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code.

Order delivered on 09.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner :Mr. Rajneesh Chopra, Adv.

For the Respondent :Mr. Sandeep Bhuraria, Mr. Aman Anand For Ex-
Management

ORDER

It is a company petition filed under Section 9 of the Code on March 20, 2020 based on the invoices raised until the year 2015, as there is no acknowledgement in between from the side of the corporate debtor against the invoices raised by the applicant herein, since bank accounts' statement is present in the company petition filed by the applicant counsel, when we have asked as to whether or not any payment has been made after 2015, if so to indicate the transaction from the bank statement filed by the applicant. As the applicant counsel has failed to indicate the transaction, we could not ascertain whether claim is within limitation or barred by limitation. But the counsel has asked pass over. For the applicant counsel has not assisted us so as to decide this case, we hereby peremptorily direct the applicant counsel



to make proper submissions on the next date of hearing by imposing cost of ₹ 5000 payable to Prime Minister's Relief Fund.

From the side of ex.-management, the counsel has stated that provisional liquidator has been appointed against this company in the matter pending before the Hon'ble High Court of Delhi on 15.07.2019, in view thereof, the registry is directed to issue notice to the Official Liquidator to place inputs, if any required to dispose of this company petition. Likewise. The ex.-management is also directed to file their reply by next date of hearing.

List on 16.12.2020.

Sd/-

**(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

Aarti Makker
09.11.2020